

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-104/2001/8408/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>3rd</sup> 3 October, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BJA/2023/2820 dtd. 29.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.09.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 29.09.2023, till the morning of 03.10.2023,** has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-104/2001/8409/A, dated** , 03-10-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**